

S. No.	Name of the Company	Installed capacity	(In Tnnes) Production		
			1983-84	1984-85	1985-86
1.	M/s. Baroda Rayon Corpn. Limited	1777	1390	1436	1726
2.	M/s. Nirlon Synthetic Fibres and Chemicals Limited	2500	1448	2784	3040
3.	M/s. Sree Synthetics Limited	1542	1543	2023	3930
4.	M/s. Century Enka Limited	6600	4950	5787	6362
5.	M/s. Reliance Industries Ltd.	25000	18844	20433	24197

Laying of Gas Pipe line from Andhra Pradesh to other States

2155. SHRI B. B. RAMAIAH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there are any proposals for laying of a gas pipe line from Andhra Pradesh to other States; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) Does not arise.

Translation)

Refusal by Southern States to Lift Rice Lying in Punjab and Haryana

2156 SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether a large quantity of rice is lying in the Food Corporation of India (FCI) godowns in Punjab and Haryana due to refusal by Southern State Governments to distribute it through public distribution system;

(b) if so, the facts in this regard; and

(c) the arrangements being made to make available this rice to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

Reopening of Ashok Paper Mill

2157. SHRI ABDUL HAMID : SHRI RAM BHAGAT PASWAN :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that the Ashok Paper Mills, a joint venture of the Governments of Assam and Bihar is closed down for many years;

(b) whether the Government of Bihar is no more interested in this joint venture and is planning to withdraw itself from the same ?

(c) the number of employees rendered unemployed as a result thereof;

(d) the steps Government have taken to reopen the Paper Mills; and

(e) whether and fund has been allocated for reopening the same during the year 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):
(a) The Ashok Paper Mills is having two plants—one at Rameshwar Nagar (Bihar) and the other at Jogighopa (Assam). The Rameshwar Nagar Unit is lying closed from October, 1982, and the Jogighopa Unit from March, 1983.

(b) The Central Government have not received any such proposal from the Government of Bihar.

(c) The Ashok Paper Mills was employing about 2,482 persons.

(d) The Central and State Governments and the Financial Institutions have been making efforts to revive and rehabilitate the Ashok Paper Mills so that the mill could resume its operations at an early date.

(e) No allocation has been earmarked in the Budget Grant of the Ministry of Industry for the year 1986-87 towards reopening of Ashok Paper Mills.

[*Translation*]

Wheat Procured in District Basti, U.P.

2158. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantity of wheat procured during the year 1985-86 in Basti district of Uttar Pradesh;

(b) whether proper arrangement was made for its storage; and

(c) the quantity of wheat damaged due to not making proper arrangement for its storage ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL

SUPPLIES (SHRI GHULAM NABI AZAD) : (a) The total quantity of wheat procured during the year 1985-86 in Basti District was 48,867 tonnes.

(b) Yes, Sir.

(c) Does not arise.

[*English*]

Reconciliation of Accounts of Coal India Limited

2159. SHRI RAN SINGH YADAV :
DR. B. L. SHAILESH :
DR. SUDHIR ROY :
SHRIMATI GEETA
MUKHERJEE :
SHRI INDRAJIT GUPTA :
SHRI MOHD. MOHFOOZ ALI
KHAN :

Will the Minister of ENERGY be pleased to state :

(a) whether accounts of Coal India Limited had shown a profit of rupees 78 crores during 1984-85;

(b) whether there has been reconciliation of these accounts upto now;

(b) whether the sub-committee on the Consultative Committee of the Ministry of Energy appointed to enquire into the irregularities in the accounts of Coal India Limited for the year 1984-85 has submitted its report; and

(d) if so, the reaction of the Government thereto ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). On the basis of quick estimates of subsidiaries, Coal India Limited reported in April, 1985 that it had made a profit of Rs. 13.83 crores for the year 1984-85. With the completion of statutory audit of the finance accounts of Coal India Ltd., and its subsidiaries in October, 1985, it was found that Coal India Limited had suffered an overall loss of Rs. 78.03 crores in 1984-85.